

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF AUGUST, 2024

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.08.2024

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2024</i>
CIVIL	16454	396	342	16508
CRIMINAL	0	0	0	0
TOTAL	16454	396	342	16508

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2024</i>
CIVIL	154883	4356	4019	155220
CRIMINAL	32982	1770	1377	33375
TOTAL	187865	6126	5396	188595